

Sixteenth Loksabha

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Title: Regarding mobocracy in India.

SHRIMATI MEENAKASHI LEKHI (NEW DELHI): Thank you very much hon. Deputy Speaker Sir.

Today's newspapers are full of judgement by the hon. Supreme Court which is about 'mobocracy' all over. Unfortunate part of this country is that a man named Manik Roy, who was a migrant labourer, gets killed through lynching by mob in Kerala; Mohd. Azam, a techie, gets killed on false notion of child theft in Karnataka; Madhu gets killed in Attappadi for stealing two rotis. So, all over we see that most of these cases are battle over economic issues. ... *(Interruptions)* These are issues of economic disparity. So far as courts are concerned, they are above politics. Politics is meant for the Parliament. *(Interruptions)*

HON. DEPUTY-SPEAKER: Kunwar Pushpendra Singh Chandel, Dr. Kirit P. Solanki and Shri Bhairon Prasad Mishra are permitted to associate with the issue raised by Shrimati Meenakshi Lekhi.